

ITEM NO.801

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CRIMINAL) Diary No.4967/2024

HEMANT SOREN

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 01-02-2024 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv. (Mentioned by)
Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Pragya Baghel, AOR

For Respondent(s) Mr. Tushar Mehta, SG

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the Petition tomorrow (2 February 2024) before the appropriate Bench, subject to the curing of defects, if any.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar